

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**  
**(Office of the Registrar Rules)**

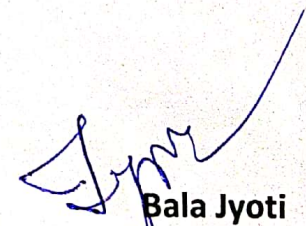
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**Communication**

In order to look after the arrangement of accommodation of participants at Circuit House Jammu during the Refresher Training Workshop on Mediation scheduled to be held on 8th to 10th of February 2019 at Jammu, accommodation committee has been constituted by the High Court. Hence Mediator Lawyers are requested to contact the following accommodation Committee:-

1. Ajay Kumar District Mobile Magistrate (T)Udhampur  
(9484177900)
2. Aftab Chouhan, Deputy Registrar High Court of J&K  
(7006034152).



**Bala Jyoti**  
**Registrar Rules**  
**(Co-ordinator Mediation Centre,**  
**Jammu Province)**  
**High Court of J&K**  
**Jammu**

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